

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621
CP-97/PB/2013
IA/44/2024

IN THE MATTER OF:

Mr. Gurvinder Singh Suri and Ors.

...APPLICANT

Vs.

M/s. M.K. Sachdeva Builders Pvt. Ltd. and ors.

...RESPONDENT

Section

U/s 397-398 of Comp. Act, 2013

Order delivered on 13.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Saurabh Kalia, Adv. Aastha
Agarwal

For the Respondent

:Adv. Mr. Raghav Sabharwal for R-
3 and R-4 (Applicant)

ORDER

Due to paucity of time, matter is adjourned to **10.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)